

**IN THE HIGH COURT OF GUJARAT AT AHMEDABAD**

**R/SPECIAL CIVIL APPLICATION NO. 4210 of 2024**

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NEEL SAMIR SHUKLA  
Versus  
UNION OF INDIA & ORS.  
=====

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Appearance:  
MR DIPEN DESAI(2481) for the Petitioner(s) No. 1  
for the Respondent(s) No. 1,3,4  
ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP for the  
Respondent(s) No. 2  
=====

**CORAM:HONOURABLE MS. JUSTICE VAIBHAVI D. NANAVATI**

**Date : 15/03/2024**

**ORAL ORDER**

Heard Mr. Dipen Desai, the learned advocate appearing  
for the writ-applicant.

Issue notice making it returnable on 26.3.2024.

Direct service by Registered Post A.D. is permitted

K.K. SAIYED

**(VAIBHAVI D. NANAVATI,J)**